

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2973**

**TO BE ANSWERED ON THE 18<sup>TH</sup> MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)**

**ILLEGAL IMMIGRATION AND BORDER SECURITY**

**2973. SMT. BIJULI KALITA MEDHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**the steps taken by the Government to tackle issue of illegal immigration and border security?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**The Government of India has undertaken several measures to tackle issue of illegal immigration and border security along international borders. The Government of India through its border guarding forces, has adopted a multi-pronged approach to tackle illegal immigration and strengthening border security, which includes:**

- **Enhanced Border Surveillance:** Deployment of advanced surveillance equipments such as CCTV, drones, automatic number plate recognition systems.
- **Strengthening Border Infrastructure:** Development of fencing, border outposts, roads, and helipads to enhance vigilance and mobility of security forces.

- **Regular Patrolling & Checkpoints:** Intensified area domination through patrolling, Naka points, and mobile teams to monitor illegal activities.
- **Intelligence & Coordination:** Close collaboration between intelligence agencies and other organizations for real-time information sharing through established platforms.
- **Regulated Cross-Border Movement:** Identification and management of designated entry/exit points to ensure controlled movement of people and goods.
- **Community Engagement & Awareness:** Programs to educate border residents and discourage them from aiding illegal activities.
- **Cross-Border Cooperation:** Coordination with neighbouring countries through meetings and joint initiatives to strengthen enforcement measures.

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